

State	2012-13	2013-14	2014-15
Haryana	02	01	
Maharashtra	02	19	
West Bengal	01	02	
Uttar Pradesh	02	03	
Punjab	01	01	
Karnataka	00	02	
Andhra Pradesh	01	01	
Odisha	00	02	
TOTAL	23	39	

Gender-wise Details

Year	Male	Female	Total
2012-13	14	09	23
2013-14	33	06	39
2014-15	Selection under process		

Indian sign language research and training centre

1727. SHRIMATI RENUKA CHOWDHURY : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government had decided to set up an Indian Sign Language Research and Training Centre (ISLRTC) for deaf students, if so, the details thereof;
- (b) the reasons for delay in setting up of ISLRTC; and
- (c) the steps taken by Government for early setting up of ISLRTC for the benefit of deaf students?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL) : (a) and (b) Yes, Madam. The Ministry had approved establishment of Indian Sign Language Research and Training Centre (ISLRTC), initially on project basis for a period of 5 years, as an autonomous centre of Indira Gandhi National Open University (IGNOU), New Delhi in July, 2011. However,

the Centre could not take off due to various reasons. Therefore, it was decided to disengage the project from IGNOU and to set up ISLRTC in Delhi as a standalone Institution under the Ministry.

(c) The proposal of the Ministry to set up ISLRTC was discussed by the Expenditure Finance Committee (EFC) in its meeting held on July 18, 2014. Subsequently, based on the comments received on the proposal, it has been decided by the Ministry to integrate ISLRTC with the Regional Centre of Ali Yavar Jung National Institute for Hearing Handicapped (AYJNHH) at New Delhi.

Schools/hostels run by NGOs

1728. SHRI AVINASH RAI KHANNA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of schools/hostels in the country run by the NGOs and Government for the differently/disabled children, State-wise and UT-wise;

(b) the details of the assistance financial of otherwise rendered by Government to such schools/NGOs during the last three years, year-wise;

(c) the total number of differently/disabled children in each State/UT as on 31st December, 2014; and

(d) the manner in which Government provides help to such children and the details of the monitoring mechanism?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL) : (a) and (b) Under the Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance is provided to Non-Governmental Organizations (NGOs) for various special schools/hostels for the differently abled/disabled children. A Statement indicating State/Union Territories wise number of special schools/hostels and financial assistance provided under the scheme during the last three financial years is given in the Statement-I (*See below*).

(c) The population of persons with disabilities (State-wise) in the age-group of 5-19 years as per Census 2011 is given in the Statement-II (*See below*).

(d) Under the DDRS, financial assistance is provided to NGOs for their projects to run schools/hostels etc. for following major components: